

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 28/AM15
HELD ON 08.10.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 28/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 08.10.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri R.C. Meena, Dy. DGFT
- 4) Shri S.K. Panigrahi, Economic Officer

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-126		NC No.: 28/AM15 Dt. 08.10.2014	AKZO NOBEL INDIA LTD. (EARLIER KNOWN AS M/S ICI INDIA LTD.)					Status: Deferred
Hqrs. F. No.	01/87/162/58/ AM14/DES-VII	01/87/162/59/ AM14/DES-VII	01/87/162/60/ AM14/DES-VII	01/87/162/61/ AM14/DES-VII	01/87/162/62/ AM14/DES-VII	01/87/162/63/ AM14/DES-VII	01/87/162/64/ AM14/DES-VII	01/87/162/65/ AM14/DES-VII
RLA F. No.	03/24/40/696/ AM04	03/24/40/1790/ AM03	03/24/40/85/ AM04	03/24/40/10/ AM04	03/24/40/165/ AM02	03/24/40/92/ AM02	03/24/40/1444/ AM02	03/24/40/967/ AM04
Adv. Lic. No.	0310214142 dt. 15.07.2003	0310183237 dt. 10.02.2003	0310221068 dt. 27.08.2003	0310198236 dt. 28.04.2003	0310086853 dt. 01.06.2001	0310086851 dt. 01.06.2001	0310151310 dt. 01.08.2002	0310225143 dt. 16.09.2003

Request: Fixation of adhoc norms against following eight Advance Authorizations of M/s Akzo Nobel India Ltd., Mumbai

Decision: A copy of RLA's e-mail alongwith all other relevant documents has been forwarded to D/o C&PC on 27.07.2014 to obtain their comments.

Deferred for three weeks.

राम चरण मीणा/R.C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

ONLINE CASES

Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:05.11.2014
1 Decision: A D/L No. 46011/11/2013-PC.II dated 23.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:29.10.2014
2 Decision: In response to D/L dated 12.06.2013 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.03.2014. However, Technical Authority of D/o C&PC present in the Meeting requested to again furnish a copy of reply to them. Hence, it was decided to again forward a copy of reply to D/o C&PC.			

Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:29.10.2014
3 Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:29.10.2014
4 Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:05.11.2014
5 Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:11/33/87-ALC1/2013	Party Name:GRP LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00289/AM14/	RLA File :03/94/040/00506/AM14/	Lic.No/Date:0310751127 25.09.2013	Defer Date:29.10.2014
6 Decision: In response to D/L dated 25.08.2014, the firm had submitted its reply, a copy of which was forwarded to DIPP on 07.10.2014. Comments awaited from DIPP.			

Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:29.10.2014
7 Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC. However, Technical Authority of D/o C&PC present in the Meeting requested to again furnish a copy of application to them. Hence, it was decided to again forward a copy of application to D/o C&PC.			

Case No.:33/46/87-ALC1/2013	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:29.10.2014
8 Decision: A D/L No. 46011/9/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 23.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

राम चरण मोणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

9	Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:29.10.2014
Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

10	Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.				

11	Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.				

12	Case No.:1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:29.10.2014
Decision: A D/L No. 46011/56/2014-PC.II dated 07.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

राम धरन मेहता/R. C. MEENA
उप निदेशक (विदेश व्यापार)
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

13	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:28/87- ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:05.11.2014
Decision: A D/L No. 46011/94/2013-PC.II dated 22.08.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

14	Case No.:19/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87- ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:29.10.2014
Decision: A D/L No. 46011/51/2014-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

15	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:28/87- ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:29.10.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

16	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:28/87- ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:29.10.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

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उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

17	Case No.: 3/1/87-ALC1/2014	Party Name: UNITEC FIBRES PVT.LTD.	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date: 0310771913 25.02.2014	Defer Date: 29.10.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

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18	Case No.: 54/7/87-ALC1/2014	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date: 0310772113 27.02.2014	Defer Date: 22.10.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.				

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19	Case No.: 55/7/87-ALC1/2014	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date: 0310772114 27.02.2014	Defer Date: 22.10.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.				

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20	Case No.: 18/1/87-ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date: 1510021382 28.02.2014	Defer Date: 22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

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राम करण मीणा/R. S. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi-11

21	Case No.: 21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.				

22	Case No.: 22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.				

23	Case No.: 32/7/87-ALC1/2014	Party Name:EARTHSOUL BIOPRODUCTS.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00051/AM15/	RLA File :03/94/040/01079/AM14/	Lic.No/Date:0310773559 07.03.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/49/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

24	Case No.: 39/7/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00058/AM15/	RLA File :03/95/040/00968/AM14/	Lic.No/Date:0310773869 11.03.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/48/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

राम चरण मेहता/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
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Directorate General of Foreign Trade
सद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

25	Case No.:4/7/87-ALC1/2014	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00023/AM15/	RLA File :03/95/040/01007/AM14/	Lic.No/Date:0310774318 13.03.2014	Defer Date:22.10.2014
	Decision: A D/L No. 46011/50/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

26	Case No.:48/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00067/AM15/	RLA File :02/24/040/00175/AM14/	Lic.No/Date:0210201574 25.03.2014	Defer Date:22.10.2014
	Decision: A D/L No. 7/138/2014-TSW dated 24.06.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.07.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from firm.			

27	Case No.:42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:22.10.2014
	Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.08.2014 giving 15 days time for submission of information. Reply awaited from firm.			

28	Case No.:8/7/87-ALC1/2014	Party Name:GLOBAL DRILLING FLUIDS CHEMICALS LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00027/AM15/	RLA File :05/23/040/00555/AM14/	Lic.No/Date:0510383079 28.03.2014	Defer Date:22.10.2014
	Decision: A D/L No. 46011/44/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

राम चरण मोहन/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

29	Case No.: 4/9/87-ALC1/2014	Party Name: UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00085/AM15/	RLA File :02/24/040/00212/AM14/	Lic.No/Date: 0210202526 21.04.2014	Defer Date: 22.10.2014
Decision: A D/L No. 46011/22/2012-PC.II dated 31.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

30	Case No.: 10/15/87-ALC1/2014	Party Name: SWASTIK POLYMERS	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00135/AM15/	RLA File :05/24/040/00033/AM15/	Lic.No/Date: 0510384812 24.04.2014	Defer Date: 29.10.2014
Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

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Case No.: 3/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Approved
HQ File :01/87/050/00113/AM15/	RLA File :05/23/040/00024/AM15/	Lic.No/Date:0510385296 30.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2014-PC-II dated 22.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethylene Vinyl Acetate (EVA) Compound (Containing 90 ± 1% EVA Resin)	1 kg	1. Ethylene Vinyl Acetate (EVA) Resin	0.92700 kg
		2. TAFMER	0.06180 kg
		3. Dicumyl Peroxide (DCP)	0.02060 kg
		4. Colour Pigments	0.00515 kg
		5. Polymer Additives	0.01545 kg

RLA may take consequential action as per Policy / Procedures.

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

32	Case No.: 21/21/87-ALC1/2014	Party Name: ELANTAS BECK INDIA LTD.	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date: 3110063793 02.05.2014	Defer Date: 22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.08.2014. Comments awaited from D/o C&PC.				

33	Case No.: 1/7/87-ALC1/2014	Party Name: MANJUSHREE TECHNOPACK LTD,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00020/AM15/	RLA File :07/24/040/00415/AM14/	Lic.No/Date: 0710103920 05.05.2014	Defer Date: 22.10.2014
Decision: A D/L No. 46011/220/2005-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

34	Case No.: 1/12/87-ALC1/2014	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date: 0210203005 07.05.2014	Defer Date: 29.10.2014
Decision: A D/L No. 46011/45/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

35	Case No.: 5/14/87-ALC1/2014	Party Name: SPERRY PLAST LTD.	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00115/AM15/	RLA File :05/24/040/00013/AM15/	Lic.No/Date: 0510385920 07.05.2014	Defer Date: 22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

36	Case No.: 3/15/87-ALC1/2014	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00128/AM15/	RLA File :02/24/040/00002/AM15/	Lic.No/Date: 0210203107 08.05.2014	Defer Date: 22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

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37	Case No.:3/22/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	Defer Date:22.10.2014
Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.				

38	Case No.:28/21/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date:0910060119 15.05.2014	Defer Date:22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

39	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/22/2012-PC.II dated 31.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

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Case No.:10/21/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Approved
HQ File :01/87/050/00163/AM15/	RLA File :07/24/040/00045/AM15/	Lic.No/Date:0710104416 23.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2011-PC-II dated 29.09.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler Master Batch (containing 30 ± 1% Polypropylene and 70 ± 1 % Calcium Carbonate	1 kg	Polypropylene Granules	0.3030 kg

RLA may take consequential action as per Policy / Procedures.



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41	Case No.:9/15/87-ALC1/2014	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00134/AM15/	RLA File :03/95/040/00159/AM15/	Lic.No/Date:0310783272 28.05.2014	Defer Date:22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

42	Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/12(A)/2012-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

43	Case No.:14/15/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date:0710105086 13.06.2014	Defer Date:22.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				


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Case No.: 1/13/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Approved
HQ File :01/87/050/00107/AM15/	RLA File :31/83/040/00061/AM15/	Lic.No/Date: 3110064404 16.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009/PC-II dated 08.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV 4240 SP White)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fiber Chopped Strands	0.2060 kg
		3. Saytex (Flame Retardant)	0.0720 kg
		4. Antimony Trioxide	0.0720 kg
		5. Sactoth / Relevant Colourant	0.0110 kg
		6. Calcium Stearate	0.0025 kg
		7. Dyneon / Flow Modifier	0.0020 kg
		8. Savnol	0.0010 kg
		9. Talc	0.002 kg
		10. Loxiol / Mould Releasing Agent	0.0025 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 3/21/87-ALC1/2014	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 28/87-ALC1/2014 08.10.2014	Status: Approved
HQ File :01/87/050/00156/AM15/	RLA File :05/23/040/00117/AM15/	Lic.No/Date: 0510388786 18.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/1/2014-PC-II dated 29.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber (TPR) Compound	1 kg	1. Styrene Butadiene Styrene	0.7923 kg
		2. Synthetic Rubber (Grade RB 800)	0.0891 kg
		3. Polystyrene	0.1486 kg
		4. Polypropylene Granules	As per packing policy

RLA may take consequential action as per Policy / Procedures.

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46	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

47	Case No.:25/21/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00178/AM15/	RLA File :34/24/040/00075/AM15/	Lic.No/Date:3410040283 19.06.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

48	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:05.11.2014
Decision: A D/L No. 46011/33/2009-PC.II dated 29.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

49	Case No.:18/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00171/AM15/	RLA File :26/24/040/00006/AM15/	Lic.No/Date:2610012680 26.06.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

50	Case No.:19/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00172/AM15/	RLA File :26/24/040/00007/AM15/	Lic.No/Date:2610012681 26.06.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

राम चरण मीणा / R. C. MEENA
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51	Case No.:20/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00173/AM15/	RLA File :26/24/040/00008/AM15/	Lic.No/Date:2610012682 26.06.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

52	Case No.:4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	Defer Date:05.11.2014
Decision: A D/L No. 46011/53/2014-PC.II dated 29.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

53	Case No.:5/21/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00158/AM15/	RLA File :05/24/040/00124/AM15/	Lic.No/Date:0510389196 27.06.2014	Defer Date:29.10.2014
Decision: A D/L No. 46011/68/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

54	Case No.:1/16/87-ALC1/2014	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00141/AM15/	RLA File :52/24/040/00014/AM15/	Lic.No/Date:5210041147 03.07.2014	Defer Date:22.10.2014
Decision: RLA, Surat and firm have been requested through letter dated 25.08.2014 to furnish application expeditiously. Application awaited from RLA, Surat and firm.				

55	Case No.:29/21/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00182/AM15/	RLA File :02/24/040/00059/AM15/	Lic.No/Date:0210204315 03.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

राम चरण मेहता, C. MEENA
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56	Case No.:7/21/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00160/AM15/	RLA File :05/24/040/00153/AM15/	Lic.No/Date:0510389604 10.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

57	Case No.:3/24/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00213/AM15/	RLA File :07/24/040/00131/AM15/	Lic.No/Date:0710105611 10.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.				

58	Case No.:6/21/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date:0510389658 11.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

59	Case No.:1/24/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00211/AM15/	RLA File :02/24/040/00071/AM15/	Lic.No/Date:0210204514 17.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.				

60	Case No.:4/24/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File :01/87/050/00214/AM15/	RLA File :34/24/040/00074/AM15/	Lic.No/Date:3410040384 21.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.				

राम चरण मोणा R. C. MEENA
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	Case No.:27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
61	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	Defer Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:5/24/87-ALC1/2014	Party Name:K.K. NAG LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
62	HQ File :01/87/050/00215/AM15/	RLA File :07/24/040/00200/AM15/	Lic.No/Date:0710106613 03.09.2014	Defer Date:29.10.2014
Decision: RLA, Bangalore and firm have been requested through letter dated 07.10.2014 to furnish application expeditiously. Application awaited from RLA, Bangalore and firm.				

	Case No.:6/24/87-ALC1/2014	Party Name:K.K. NAG LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
63	HQ File :01/87/050/00216/AM15/	RLA File :07/24/040/00199/AM15/	Lic.No/Date:0710106618 03.09.2014	Defer Date:29.10.2014
Decision: RLA, Bangalore and firm have been requested through letter dated 07.10.2014 to furnish application expeditiously. Application awaited from RLA, Bangalore and firm.				

	Case No.:1/25/87-ALC1/2014	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
64	HQ File :01/87/050/00217/AM15/	RLA File :30/24/040/00017/AM15/	Lic.No/Date:3010103133 04.09.2014	Defer Date:29.10.2014
Decision: RLA, Ludhiana and firm have been requested through letter dated 07.10.2014 to furnish application expeditiously. Application awaited from RLA, Ludhiana and firm.				

	Case No.:2/25/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
65	HQ File :01/87/050/00218/AM15/	RLA File :34/24/040/00143/AM15/	Lic.No/Date:3410040526 05.09.2014	Defer Date:29.10.2014
Decision: RLA, Baroda and firm have been requested through letter dated 07.10.2014 to furnish application expeditiously. Application awaited from RLA, Baroda and firm.				

राम चरण मीणा/R. C. MEENA
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66	Case No.: 3/25/87-ALC1/2014	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510391053	Defer
	:01/87/050/00219/AM15/	:05/24/040/00224/AM15/	09.09.2014	Date:29.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.				

67	Case No.: 1/28/87-ALC1/2014	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:28/87-ALC1/2014 08.10.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0810133427	Defer
	:01/87/050/00222/AM15/	:08/24/040/00164/AM15/	24.09.2014	Date:29.10.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.

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